

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

IA 658/2024

In

CP/244(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: DEVENDRAKUMAR RAMSHANKER
MISHRA V/s VATSHALYA DEVELOPERS
PRIVATE LIMITED

Section 213, 241(1) and 242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Kadambani Patil, Ld. Counsel for the Indian Bank present. Mr. Chaitanya R. Kulkarni, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Petitioner submits that they have filed rejoinder and the same is on record. Counsel for the Respondent seeks time to peruse the rejoinder. Time granted.
3. List this matter on 25.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)